

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1316
ANSWERED ON:08.08.2011
BONDED LABOURERS
Das Shri Ram Sundar;Natrajan Meenakshi

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of bonded labourers rescued and rehabilitated by the Government during each of the last three years, State-wise;
- (b) the details of the schemes/programmes/projects being run for the rehabilitation of rescued bonded labourers;
- (c) the details of funds sanctioned, released and allocated under these schemes/programmes/projects being run for the rehabilitation of rescued bonded labourers;
- (d) whether the Government proposes to launch any special new scheme/programme/projects in this regard;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (c):The responsibility for rehabilitating the freed bonded labourers lies with the respective State Governments. In order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is in operation since May, 1978.

Under the scheme, rehabilitation assistance @ Rs.20,000/- per bonded labour is provided which is equally shared by the Central and State Government. The number of bonded labourers released and rehabilitated and central assistance provided during the last three years, state-wise is as under:-

Year	Name of the State/UTs	No. of bonded labourers released and rehabilitated	Fund Released (Rs. In Lakh)
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2008-09	Bihar	409	Rs.36.00
	Uttar Pradesh	80	Rs.7.98
	West Benga	54	Rs.5.40

2009-10	Bihar	264	Rs.22.10
	Uttar Pradesh	100	Rs.12.23

2010-11	Chhattisgarh	688	Rs.68.00
	Uttar Pradesh	100	Rs.10.00
	West Bengal	77	Rs.6.85
	Bihar	-	Rs.4.30#

This was the balance amount in respect of 264 bonded labourers released and rehabilitated during 2009-2010.

(d) & (e): In collaboration with the ILO, the Central Government and State Government of Tamil Nadu have launched a pilot project in the State for the purpose of reducing vulnerability to bondage through promotion of decent work. Attempt is now being made to replicate this approach in some other states of the country.